NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SATYA RANJAN PRASAD**
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/172/KOB/2022 in IBA/41/KOB/2020
SECTION	66(1) IBC
NAME OF PARTIES	K V TOLIN (RESOLUTION APPLICANT) OF ORMA MARBLE PALACE PVT LTD V/S LIJI JOSEPH & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	MEREENA J JOSEPH
RESPONDENTS ADVOCATE/ PROFESSIONAL	S ESWARAN.

Office Notes

16 Nov 2023

O R D E R

IA(IBC)/172/KOB/2022 in IBA/41/KOB/2020

Learned counsel, Ms. Mereen J Joseph appears on behalf of the Resolution Applicant through virtual mode. Respondents 1, 2, 4 & 5 are represented virtually by learned counsel, Mr. Easwaran. Respondent No. 3 is represented virtually by learned counsel, Mr. Girish Kumar.

Pleadings are complete. List for arguments before the regular bench on **30/11/2023.**

IA(IBC)/173/KOB/2022 in IBA/41/KOB/2020

Pleadings are complete. List for arguments before the regular bench on **30/11/2023.**

Sd /-

Satya Ranjan Prasad
Member (Technical)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)